NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **12.08.2025** (TUESDAY)

CHENNAI BENCH (HYRRID MODE)

CHENNAI BENCH (HYBRID MODE)
10:30 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 363/2025 For Condone Delay IA No. 1090/2025 For Stay IA No. 1091/2025	State Bank of India Vs Potluri Mohana Murali Krishna & Anr.	Mr. K Chandrasekaran	
2.	Comp App (AT) (CH) (Ins) No. 364/2025 For Condone Delay IA No. 1092/2025 For Stay IA No. 1093/2025	State Bank of India Vs Potluri Dhana Vara Laxmana Prasad Rao & Anr.	Mr. K Chandrasekaran	
3.	Comp App (AT) (CH) (Ins) No. 365/2025 To dispense with IA No. 1094/2025 For Condone Delay IA No. 1095/2025	State of Tamil Nadu, Commercial Taxes and Registration Dept, Rep by Jurisdictional Assistant Commissioner ST FAC Vs S.Muthuraju,Liquidator of Naganandhana Mills Ltd.	Mr. B Vijay Mr. B Dinesh Kumar	

Defective Cases

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 366/2025 For Additional Docs IA No. 1097/2025 (With defects)	Simens Financial Service Pvt Ltd Vs Meera Arun, Personal Guarantor of Vasan Healthcare Pvt Ltd	Mr. Pranava Charan	- Trespondents
5.	Comp App (AT) (CH) (Ins) No. 367/2025 To dispense with IA No. 1098/2025 For Stay IA No. 1099/2025 For Condone Delay IA No. 1100/2025	Uday Kumar Sahu & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	
	(With defects)			

6.	Comp App (AT) (CH)	Uday Kumar Sahu &	Mr. K Venkatesan	
	(Ins) No. 368/2025	Anr.		
	For Condone Delay	Vs		
	IA No. 1101/2025	Birendra Kumar		
		Aggarwal, RP of		
		Manjeera Retail		
	(With defects)	Holdings Pvt Ltd &		
		2 Ors		

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 Contempt Case No. 4/2024 For Additional Docs IA No. 894 & 897/2025	M Sai Sudhakar & 2 Ors Vs Mantrawadi Nagachandrika & 9 Ors	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
8.	IA No. 506/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025	Sri Amman Metal Works, rep by its partner,P Karuppasamy Vs Dindigul Steel Rolling Mills Pvt Ltd	Mr. B Sarath Babu	
9.	IA No. 567, 719 & 938/2025 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd & Anr	Mr. Syed Datha	
10.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd. & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6
11.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora For Caveator

12.	IA No. 1036/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Orissa Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd.& 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
13.	IA No. 1020/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Orissa Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd. & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2
14.	IA No. 972/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 320/2025 For Stay IA No. 969/2025 For Exemption IA No. 970/2025 For Direction IA No. 971/2025	HDB Financial Services Limited Vs Srinivas Dande & 2 Ors	Mr. D O Kaviyanathan	
15.	IA No. 975/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 321/2025 For Exemption IA No. 974/2025 For Stay IA No. 976/2025 For Direction IA No. 977/2025	HDB Financial Services Limited Vs Aruna Kanchana & 2 Ors	Mr. D O Kaviyanathan	
16.	Comp App (AT) (CH) (Ins) No. 343/2025 Delay in Refiling IA No. 1031/2025 (With Defects)	St Gregorios Medical Mission Hospital Vs Frontier Lifeline Pvt Ltd (FLPL) & Anr.	Mr. Shinu J Pillai	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
17.	Restoration App No. 29/2025 in Comp App (AT) (CH) No. 19/2025 For Delay in refiling IA No. 257/2025 To implead IA No. 258/2025 (With defects)	Late H. Anantha Krishna Rao & 6 Ors. Vs Dust Control and Ventiliation Pvt Ltd & 4 Ors	Mr. Perikal K Arjun	

For Admission (After Notice) (Requests for adjournments in Item Nos. 18 and 19 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. Pranava Charan R1
19.	Comp App (AT) (CH) (Ins) No. 28/2024 For Exemption IA No. 92/2024 For Stay IA No. 93/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. Pranav Charan- R1 Mr. P Ravi Charan-R2
20.	Comp App (AT) (CH) (Ins) No. 247/2021 For Stay IA No. 518/2021	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradan	Mr. Pradeep Joy-R1 Mr. Bijoy P Pulipra R2
21.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11
22.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
23.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt. Ltd. & 8 Ors.	Mr. Prithvi Raj JS	Mr. EK Kumaresan R2 R9
24.	Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Rajeev Gandhi (Vakalat not filed)	Mr. Ashwin Shanbhag
25.	Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Rajeev Gandhi (Vakalat not filed)	Mr. Ashwin Shanbhag
26.	Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Rajeev Gandhi (Vakalat not filed)	Mr. Ashwin Shanbhag
27.	Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Rajeev Gandhi (Vakalat not filed)	Mr. Ashwin Shanbhag

		Т		
28.	Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Rajeev Gandhi (Vakalat not filed)	Mr. Ashwin Shanbhag
	IA No. 328/2024			
29.	Comp App (AT) (CH) (Ins) No. 185/2024	Reena Paul Vs	Mr. Rajeev Gandhi (Vakalat not filed)	Mr. Ashwin Shanbhag R1
	For Stay IA No. 504/2024	Jasin Jose & Anr. WITH		Mr. Keerthikiran Murali R2
30.	Comp App (AT) (CH)	KG Paul	Mr. Rajeev Gandhi	Mr. Ashwin Shanbhag
	(Ins) No. 186/2024 For Stay	Vs Jasin Jose & Anr.	(Vakalat not filed)	R1 Mr. Keerthikiran Murali
	IA No. 505/2024	WITH		R2
31.	Comp App (AT) (CH)	Annu Mathew Vs	Mr. Rajeev Gandhi	Mr. Ashwin Shanbhag R1
	(Ins) No. 187/2024 For Stay	Jasin Jose & Anr.	(Vakalat not filed)	Mr. Keerthikiran Murali
	IA No. 506/2024	WITH		R2
32.	Comp App (AT) (CH)	John Zacharia	Mr. Rajeev Gandhi	Mr. Ashwin Shanbhag
	(Ins) No. 188/2024	Vs	(Vakalat not filed)	R1
	For Stay IA No. 507/2024	Jasin Jose & Anr. WITH		Mr. Keerthikiran Murali R2
33.	Comp App (AT) (CH)	Mathew John	Mr. Rajeev Gandhi	Mr. Ashwin Shanbhag
	(Ins) No. 189/2024	Vs	(Vakalat not filed)	R1
	For Stay	Jasin Jose & Anr		Mr. Keerthikiran Murali
	IA No. 508/2024			R2
34.	Comp App AT) (CH)	MEIL-GAYATRI-ZVS-	Mr. Arjun Suresh	Mr. Pogulakonda
	(Ins) No. 161/2024	ITT (Consortium)		Pratap R1
	For Stay	Vs		Mr. VK Sajith- R2
	IA No. 429/2024	Guru Raghavendra		
	For Exemption	Infrastructures & 2 Ors WITH		
35.	IA No 430/2024 Comp App AT) (CH)	MEIL-GAYATRI-ZVS-	Mr. Arjun Suresh	Mr. VVSN Raju- R1
33.	(Ins) No. 162/2024	ITT (Consortium)	Wir. Hijaii Saresii	Mr. VK Sajith-R2
	For Exemption	Vs		j
	IA No. 431/2024	Sri Krishna		
	For Stay	Engineering Company		
	IA No. 432/2024	& 2 Ors		
36.	Comp App (AT) (CH)	Punjab National Bank	Mr. Varun Srinivasan	Mr. Abhishek Anand
	(Ins) No. 180/2024	Rep by its AGM, PV		R1
	For Stay	Lakshmi Narayanan		Ms. Krutika Raghavan
	IA No. 491/2024	Vs Pankaj Srivatsava &		R2
		Anr		
37.	Comp App (AT) (CH)	Govt. of Tamil Nadu,	Mr. B Vijay	Mr. Sriram
	(Ins) No. 353/2024	Commercial Tax and	Mr. G Dinesh Kumar	Venkatavaradan- R1
		Registration Dept.		Mr. T Ravichandran R2
		Vs Ramesh Khandelwal &		
		Anr.		
20	Comm Area (AT) (CII)	Indian Devil- CAMD	Mr. Drog Ole	Ma Acres 1 Miles 1 - DO
38.	Comp App (AT) (CH) (Ins) No. 388/2024	Indian Bank, SAMB	Mr. Pranava Charan	Mr. Aayush Mitruka R3
	For Stay	Saurabh Kumar		
	IA No. 1058/2024	Tikmani, RP of Lanco		
	For Exemption	Amarkantak Power Ltd.		
	IA No. 1060/2024	& 2 Ors.		
39.	Comp App (AT) (CU)	WITH Indian Bank, SAMB	Mr. Pranava Charan	Mr. Aayush Mitruka R2
39.	Comp App (AT) (CH) (Ins) No. 392/2024	Vs	wii. Fianava Charan	wii. nayusii wiitfuka K2
	For Stay	Saurabh Kumar		
	IA No. 1067/2024	Tikmani, RP of Lanco		
	,	Amarkantak Power Ltd.		
		& Anr.		

40.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator,The Jeypore Sugar Company Ltd.	Mr. Varun Srinivasan	
41.	Comp App (AT) (CH) (Ins) No. 129/2025	State Bank of India SAMB, Chennai Vs NK Pothiraaj	Mr. ML Ganesh	
42.	Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025	Rahul Devarabhotla & 9 Ors Vs Prasanna Kumar Rath, RP, Value Designbuild Pvt Ltd & 2 Ors	Mr. K Gowtham Kumar	Mr. Bilal Ali – R1 Mr. H Arunachalam R2
43.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt Ltd Vs Ramky Infrastructure Ltd.	Mr. Honey Satpal	Ms. Kopal Sharraf
44.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025 For Exemption IA No. 912/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr, VVSN Raju R1
45.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025 For Exemption IA No. 918/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr, VVSN Raju R1 Mr. Pradeep Joy R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	TA (AT) No. 252/2021 (Comp App (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt Ltd Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
47.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
48.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr. WITH	Mr. Avinash Krishnan Rav	Mr. Prahalad K Bhat R2
49.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2

50.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt Ltd & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7, R8 & R10, R11
51.	Comp App (AT) (CH) No.1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. CV Shailandhran	Ms. Kriti Mewar R1 R2 R7 & R11 Mr. TK Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10
52.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt Ltd & Anr	Mr. V Ranjith Shankar	Mr. T Ravichandran R1 Mr. Edward James R2
53.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
54.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
55.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.S Sathiyanrayanan R2

2.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
56.	Comp App (AT) (CH)	Amit Sanghi & 2 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia
	No. 52/2024	Vs		R1- R3, R5-R7
	For Direction	Sanghi SEZ Pvt Ltd &		Mr. Sriram
	IA No. 794/2024	13 Ors		Venkatavaradan- R4
	-			Mr. Sharad Sanghi
				R13 R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in